

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1738**

**TO BE ANSWERED ON THE 02ND JULY, 2019/ ASHADHA 11, 1941
(SAKA)**

CYBER CRIMES

1738. SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has been a steep increase in cyber-crimes in the country in recent years;

(b) if so, the details thereof for the last five years, State/UT-wise;

(c) the steps taken by the Government to check cyber crimes;

(d) whether the Government is planning to introduce any new policy to address this issue; and

(e) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) & (b): 'Police' and 'Public Order' are State subjects as per the Constitution of India; and States/UTs are primarily responsible for prevention, detection, investigation and prosecution of crimes through their law enforcement machinery. The Law Enforcement Agencies take legal action as per provisions of law against the cyber crime offenders. As per National Crime Records Bureau

(NCRB), the State/UT wise details of cyber crime cases registered during 2014-2016 is at Annexure-I.

(c) to (e): Central Government has taken steps to spread awareness about such crimes, issue of alerts/advisories, capacity building/training of law enforcement officers/ judges/ prosecutors, improving cyber forensics facilities etc. to prevent such crimes and to speed up investigation.

The Government has launched the online cybercrime reporting portal, www.cybercrime.gov.in to enable complainants to report complaints pertaining to Child Pornography/Child Sexual Abuse Material, rape/gang rape imageries or sexually explicit content.

The Ministry has sanctioned a scheme for establishment of Indian Cyber Crime Coordination Centre (I4C). The main objective of the I4C Scheme is to set up a national cybercrime coordination center for law enforcement agencies of States/UTs as an effective apparatus to handle issues related to cybercrime in the country.

Cyber Crime Statistics

S. NO.	State/UT	2014	2015	2016
1	Andhra Pradesh	282	536	616
2	Arunachal Pradesh	18	6	4
3	Assam	379	483	696
4	Bihar	114	242	309
5	Chhattisgarh	123	103	90
6	Goa	62	17	31
7	Gujarat	227	242	362
8	Haryana	151	224	401
9	Himachal Pradesh	38	50	31
10	Jammu & Kashmir	37	34	28
11	Jharkhand	93	180	259
12	Karnataka	1020	1447	1101
13	Kerala	450	290	283
14	Madhya Pradesh	289	231	258
15	Maharashtra	1879	2195	2380
16	Manipur	13	6	11
17	Meghalaya	60	56	39
18	Mizoram	22	8	1
19	Nagaland	0	0	2
20	Odisha	124	386	317
21	Punjab	226	149	102
22	Rajasthan	697	949	941
23	Sikkim	4	1	1
24	Tamil Nadu	172	142	144
25	Telangana	703	687	593
26	Tripura	5	13	8
27	Uttar Pradesh	1737	2208	2639
28	Uttarakhand	42	48	62
29	West Bengal	355	398	478
	TOTAL STATE(S)	9322	11331	12187
30	A & N Islands	13	6	3
31	Chandigarh	55	77	26
32	D&N Haveli	3	0	1
33	Daman & Diu	1	1	0
34	Delhi UT	226	177	98
35	Lakshadweep	1	0	0
36	Puducherry	1	0	2
	TOTAL UT(S)	300	261	130
	TOTAL (ALL INDIA)	9622	11592	12317